

2. In the current financial year 2015-16, Department of Industrial Policy & Promotion (DIPP) has issued 61 Industrial Licenses (ILs) for manufacture of various defence equipment under IDR Act 1951, till December 2015.

#### **Holding of defence exposition in Goa**

530. SHRI SHANTARAM NAIK: Will the Minister of DEFENCE be pleased to state:

- (a) whether Ministry of Defence proposes to hold Defence Exposition in Goa this year;
- (b) if so, which part of Goa the same is scheduled to be organised;
- (c) what is the area acquired, taken on lease / licence and the terms and conditions thereof; and
- (d) who owns the land presently and what is the procedure followed for the purpose of getting right over the land and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAOINDERJIT SINGH): (a) Yes, Sir.

(b) The venue of Defexpo India 2016 in Goa is at Naqueri, Quitol in Quepem Taluka, South Goa.

(c) and (d) Government of India has not acquired or taken land on lease or licence. Government of Goa has made 150 acres of land available for the purpose of organising Defexpo India 2016. This land is owned by Goa Industrial Development Corporation.

#### **New Ordnance Factories**

†531. SHRI RAM NATH THAKUR: Will the Minister of DEFENCE be pleased to state whether Government proposes to set-up new ordinance factories in the country and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAOINDERJIT SINGH): Presently, there is no proposal for setting up of a new ordinance factory in the country.

#### **Rafale fighter plane deal with France**

†532 SHRI NARESH AGRAWAL: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Rafale fighter plane deal with France is on the verge of cancellation;

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†Original notice of the question was received in Hindi.